

(b) the number of such units in Kerala and their respective annual production capacity;

(c) whether during the past two years the units in Kerala have utilised their full capacity; and

(d) if not, the number of cylinders manufactured and sold by these units ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) The number of LPG cylinder manufacturing units in India is 41.

(b) The names of LPG cylinder manufacturing units registered in Kerala, with their capacities, are given below :

<i>Name of the Unit</i>	<i>Registered capacity Nos.</i>
1. M/s. Alampally Bros Ltd. Alwaye	1 lakh
2. Shri Vineet Mathew, Cochin	3 lakhs
3. M/s. Cyril Inds. Aroor Alleppy	1 2 lakhs
4. M/s. Kerala Electricals & Allied Engineering Memola	3.3 lakhs
4. M/s. Century Cylinders & Appliances (P) Ltd., Calicut	1 lakh

(c) and (d). None of the registered units are in production.

#### Marketing problems faced by LPG cylinder manufacturers in Kerala

685. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government of Kerala has brought to the notice of the Union Government the problems of marketing faced by the L.P.G. cylinder manufacturing units in Kerala; and

(b) the criteria adopted by the nationalised oil companies for placing orders with cylinder manufacturing units ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) There are five units in Kerala registered with the Directorate General of Technical Development for manufacture of LPG cylinders but none of the units are in production at present. The Government of Kerala had requested the Ministry of Petroleum and Natural Gas to place orders for cylinders on M/s Kerala Electrical and Allied Engineering Company Limited. As this unit had not obtained the requisite clearances before 31.3. 1986, the Oil companies have not been able to place orders on it for procurement of cylinders during 1986-87.

(b) Orders for procurement of LPG cylinders during 1986-87 have been placed by the oil marketing companies on those manufacturing units which had supplied cylinders during 1985-86 as also on those who had obtained the prescribed clearances from Chief Controller of Explosives, Indian Standards Institution and Oil Industry's Technical Committee before March 31, 1986.

#### Vacancies of High Court Judges

686. SHRI C. MADHAV REDDI : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the details of the proposals received from the State Governments for appointment of judges for filling up vacancies in the various High Courts, which are pending with the Union Government for more than six months, State-wise; and

(b) the action taken in the matter so far ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ) : (a) A statement giving the required information is given below.

(b) The matter is engaging the attention of the Government in consultation with the concerned constitutional authorities.

## Statement

Sl. No.	High Court	No. of proposals pending over six months
1.	Allahabad	—
2.	Andhra Pradesh	—
3.	Bombay	3
4.	Calcutta	1
5.	Delhi	1
6.	Gauhati	—
7.	Gujarat	—
8.	Himachal Pradesh	—
9.	Jammu & Kashmir	—
10.	Karnataka	8
11.	Kerala	—
12.	Madhya Pradesh	—
13.	Madras	—
14.	Orissa	—
15.	Patna	—
16.	Punjab & Haryana	—
17.	Rajasthan	—
18.	Sikkim	—
Total		13

**Criteria for allotment of L. P. G. agencies**

687. SHRI HUSSAIN DALWAI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the criteria fixed for allotment of LPG agencies in urban and rural areas in the country;

(b) whether there is any monitoring authority which controls these allotments;

(c) whether various petroleum corporations have been given earmarked areas for their operation; and

(d) whether there is any overlapping and, if so, the method utilised to avoid such overlapping ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHTAGI) : (a) Towns with a population of around 20,000 and above and offering potential for economically viable marketing of LPG are being taken up in a phased manner.

(b) There are four Oil Selection Boards for making selections for these distributorships also.

(c) No, Sir.

(d) While the oil marketing companies operate in a large number of common markets, each company serves its own LPG consumers.

**Setting up of gas-based power plants in Gujarat, Rajasthan and Uttar Pradesh**

688. DR. DATTA SAMANT : Will the Minister of ENERGY be pleased to state :

(a) whether the National Thermal Power Corporation (NTPC) is setting up three gas-based power plants in Gujarat, Rajasthan and Uttar Pradesh;

(b) if so, the capacity of each of these plants, with estimated cost of each; and

(c) whether this power is likely to be costlier than the thermal power ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHTAGI): (a) Yes, Sir.

(b) The total installed capacities of the plants in Gujarat, Rajasthan and U. P. is about 600 MW, 430 MW and 600 MW respectively. Their estimated total costs are about Rs. 416 crores, Rs. 320 crores and Rs. 477 crores respectively.